GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA UNSTARRED QUESTION NO. 2210 TO BE ANSWERED ON 09/08/2024

CONSTRUCTION OF BRIDGES, CULVERT UNDER PMGSY IN BIHAR

2210 DR. BHIM SINGH:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of bridges sanctioned and completed under Pradhan Mantri Gram Sadak Yojana (PMGSY) in the state of Bihar during the last three years and the current year, district-wise;
- (b) whether any proposals have been received from Government of Bihar for construction of additional bridges in the State, if so, the details thereof; and
- (c) whether it is a fact that many bridges, culverts and roads constructed under the schemeget destroyed or damaged in floods occurring every year in Bihar, if so, whetherGovernment proposes to release funds to get them repaired?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI KAMLESH PASWAN)

- (a) A total of 584 bridges have been sanctioned and 658 bridges have been completed in the State of Bihar during the last three financial years and the current financial year (as on 05.08.2024) under Pradhan Mantri Gram SadakYojana (PMGSY). The district-wise details of the sanctioned and constructed bridges are available on the Programme MIS portal (Online Monitoring Management and Accounting System). The same may be seen at **omms.nic.in** -> **Progress Monitoring** -> **Financial Yearwise Achievement**.
- (b) The state of Bihar has uploaded a proposal of 112 bridges on Programme MIS, Online Management, Monitoring and Accounting System (OMMAS) for consideration under PMGSY-III. National Rural Infrastructure Development Agency(NRIDA), a technical arm of the Ministry that the Ministry has authorized to scrutinize such proposals received from the States, has apprised the State to re-submit the proposal as per the advisory for the preparation of bridges issued by the Ministry on 15.07.2024.
- (c) Some instances have come to the notice of the Ministry regarding damage of PMGSY bridges/culverts/roads and the concerned States have been advised to take corrective action in these matters.

As per the programme guidelines of PMGSY, maintenance of roads/ bridges constructed under PMGSY is the responsibility of the State Governments. The Ministry does not release funds to States for the repair /maintenance of works sanctioned under PMGSY.
